

National Company Law Tribunal

Allahabad Bench

CP No. 17/111/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE COMPANY : M/s Tirupati Balaji Hotel Pvt. Ltd. & Ors.

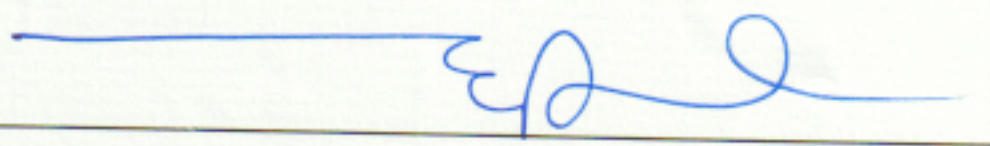
SECTOR OF THE COMPANIES ACT: SECTION 111 of the Companies Act, 2013

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

Order Dated 15.03.2017

CP No. 17/111/2011: Tirupati Balaji Hotel Pvt. Ltd. & Ors.

Parties are represented by their respective counsel Mr. Dara Singh proxy counsel appears for senior Counsel Mr. Ramji Srivastava, and seeks adjournment on this pretext that his senior counsel is not available today. While the counsel for other side, (Petitioner) has come prepared for final hearing. Considering this fact that a proxy counsel is representing the respondent. A last opportunity is granted. Otherwise a consequential order may be passed. List the matter on 13 April, 2017.



H.P. CHATURVEDI, MEMBER (JUDICIAL)